Initial Public Offer of equity shares on the main board of BSE Limited ("BSE") and National Stock Exchange of India Limited ("**NSE**", and together with BSE, the "**Stock Exchanges**") in compliance with Chapter II of the Securities and Exchange Board of India (Issue of Capital and Disclosure Requirements) Regulations, 2018, as amended ("**SEBI ICDR Regulations**").

PRASOL

PRASOL CHEMICALS LIMITED

(TO BE LISTED ON THE MAIN BOARD OF BSE AND NSE)

(Please scan this QR Code to view the RHP and the Abridged Prospectus)

Our Company was originally incorporated as 'Prachi Poly Products Private Limited' under the provisions of the Companies Act, 1956 pursuant to a certificate of incorporation dated January 24, 1992, issued by the Registrar of Companies, Maharashtra, at Mumbai. The name of our Company was subsequently changed to 'Prachi Poly Products Limited', upon conversion into a public company, pursuant to a board resolution dated November 26, 1994, and a shareholders' resolution dated December 5, 1994, and a certificate of change of name was issued on January 10, 1995 by the Registrar of Companies, Maharashtra, at Mumbai. Thereafter, the name of our Company was changed to 'Prasol Chemicals Limited', to better represent our Company's name with its activities, pursuant to a board resolution dated December 7, 2006 and a shareholders' resolution dated January 18, 2007, and a certificate of change of name was issued on March 26, 2007 by the Registrar of Companies, Maharashtra, at Mumbai. The name of our Company was subsequently changed to 'Prasol Chemicals Private Limited', upon re-conversion into a private company, pursuant to a board resolution dated October 5, 2016 and a shareholders' resolution dated December 1, 2016, and a certificate of change of name was issued on June 5, 2017 by the Registrar of Companies, Maharashtra, at Mumbai. The name of our Company was subsequently changed to 'Prasol Chemicals Limited', upon conversion into a public company, pursuant to a board resolution dated December 23, 2021 and a shareholders' resolution dated January 15, 2022, and a certificate of change of name was issued on February 4, 2022 by the Registrar of Companies, Maharashtra, at Mumbai. For details in relation to change in the address of the registered office of our Company, see '*History and Certain Corporate Matters - Change in the Registered Office*' on page 333 of the red herring prospectus dated September 2, 2026 ("**RHP**" or "**Red Herring Prospectus**") filed with the RoC.

Registered and Corporate Office: Prasol House, Plot No A – 17/2/3, T. T. C, Industrial Area, Khairne M.I.D.C., Navi Mumbai, Thane, Maharashtra – 400710, India; **Tel**: + 91 22 6195 2500;
Contact Person: Kiran Rajendra Agrawal, Company Secretary and Compliance Officer; **E-mail**: investorservices@prasolchem.com; **Website**: www.prasolchem.com; **Corporate Identity Number**: U99999MH1992PLC065026

NOTICE TO INVESTORS AND ADDENDUM TO THE RHP

This Addendum is in reference to the RHP and the abridged prospectus (**Abridged Prospectus**) of our Company each dated September 2, 2026 filed with the Registrar of Companies, Mumbai - II, situated at Navi Mumbai (**ROC**) and with Securities and Exchange Board of India (**SEBI**), the BSE Limited and the National Stock Exchange of India Limited (collectively, the '**Stock Exchanges**') and the advertisement for announcement of Price Band and the Minimum Bid Lot dated September 2, 2026 and published on September 3, 2026 and the Bid cum Application Forms. Potential Bidders may note the following modifications to the disclosures in the RHP and the Advertisement:

1. Our Company has received intimations dated September 4, 2026, from transferors as detailed below (**Transferors**), that on September 3, 2026, and September 4, 2026 the Transferors have transferred 1,397,906 Equity Shares constituting 2.41% of our paid-up pre-Offer Equity Share capital, to certain individuals (**Transferees**) as detailed below, (**Transfers**):

Sr. No.	Date of Transfer/ DIS / Online Initiation	Name of the transferor	Name of transferee	Whether connected with the Company, the Promoters, the Promoter Group, the Directors, the KMPs, the Group Companies and the directors or KMPs of the Group Companies	Nature of Transfer	Number of Equity Shares transferred	Percentage of pre-Offer Equity Share capital (%)	Transfer price per Equity Share (in ₹)	Total consideration (in ₹)
1.	September 4, 2026	Bhisham Kumar Gupta (held jointly with Raksha Bhisham Gupta)	Veena Dharia	Cousin of Promoter Nishith Rasiklal Dharia	Secondary Sale	44,378	0.08	676.00	29,999,528
2.	September 4, 2026	Dipti Nalin Parikh	Veena Dharia	Cousin of Promoter Nishith Rasiklal Dharia	Secondary Sale	29,585	0.05	676.00	19,999,460
3.	September 3, 2026	Sheetal Sandeep Parikh (held jointly with Sundeep Navinchandra Parikh)	Vinay Jaysingh	Not related	Secondary Sale	22,189	0.04	676.00	14,999,764
4.	September 4, 2026	Dhaval Nalin Parikh	Turnaround Opportunities Fund	Not related	Secondary Sale	147,929	0.26	676.00	100,000,004
5.	September 4, 2026	Dhaval Nalin Parikh	360 One Equity Opportunity Fund - Series 2	Not related	Secondary Sale	103,550	0.18	676.00	69,999,800
6.	September 4, 2026	Dhaval Nalin Parikh	360 One Equity Opportunity Fund	Not related	Secondary Sale	118,343	0.20	676.00	79,999,868
7.	September 4, 2026	Dhaval Nalin Parikh	PHLOX PROPERTIES & ASSETS LLP	Not related	Secondary Sale	147,928	0.26	676.00	99,999,328
8.	September 4, 2026	Dipti Nalin Parikh	Vulcan Engineering	Promoter of Vulcan Engineering is cousin of Promoter Group Individual Tanvi Parikh	Secondary Sale	221,893	0.38	676.00	149,999,668
9.	September 4, 2026	Bhisham Kumar Gupta (held jointly with Raksha Bhisham Gupta)	Oracular Advisor Private Limited	Not related	Secondary Sale	73,964	0.13	676.00	49,999,664
10.	September 4, 2026	Dipti Nalin Parikh	Dipa Jay Shah	Not related	Secondary Sale	36,982	0.06	676.00	24,999,832
11.	September 4, 2026	Dipti Nalin Parikh	Anand Shah HUF	Not related	Secondary Sale	36,982	0.06	676.00	24,999,832
12.	September 4, 2026	Dipti Nalin Parikh	Rajendra Barot	Not related	Secondary Sale	22,189	0.04	676.00	14,999,764
13.	September 4, 2026	Dipti Nalin Parikh	Amita Jasani	Aunt of Promoter Group Individual Kinjal Dharia	Secondary Sale	14,792	0.03	676.00	9,999,392
14.	September 4, 2026	Dipti Nalin Parikh	Ashish Gandhi	Brother in Law of Promoter Nishith Rajnikant Shah	Secondary Sale	7,396	0.01	676.00	4,999,696
15.	September 4, 2026	Dipti Nalin Parikh	Virendra Gandhi	Not related	Secondary Sale	7,396	0.01	676.00	4,999,696
16.	September 4, 2026	Dipti Nalin Parikh	Jiten Shah	Brother in Law of Promoter Nishith Rajnikant Shah	Secondary Sale	7,396	0.01	676.00	4,999,696
17.	September 4, 2026	Dipti Nalin Parikh	Ajay Shah	Not related	Secondary Sale	7,396	0.01	676.00	4,999,696
18.	September 4, 2026	Dipti Nalin Parikh	Pathik Shah	Brother in Law of Promoter Group Individual Kinjal Dharia	Secondary Sale	7,396	0.01	676.00	4,999,696
19.	September 4, 2026	Dipti Nalin Parikh	Shivswaroop Jagmohan Gupta HUF	Not related	Secondary Sale	7,396	0.01	676.00	4,999,696
20.	September 3, 2026	Gaurang Parikh HUF	Manoj Mashru	Not related	Secondary Sale	22,189	0.04	676.00	14,999,764
21.	September 3, 2026	Gaurang Parikh HUF	Sumeet Mashru	Not related	Secondary Sale	22,189	0.04	676.00	14,999,764
22.	September 3, 2026	Gaurang Parikh HUF	Sujay Mashru	Not related	Secondary Sale	22,189	0.04	676.00	14,999,764
23.	September 4, 2026	Gaurang Parikh HUF	Jitesh Sanghrajka	Uncle of Promoter Group Individual Suhagi Parikh	Secondary Sale	7,396	0.01	676.00	4,999,696
24.	September 4, 2026	Lina Suketu Parikh (held jointly with Suketu Navinchandra Parikh)	Ashit Shroff	Father of KMP Rahul Shroff	Secondary Sale	14,793	0.03	676.00	10,000,068
25.	September 4, 2026	Lina Suketu Parikh (held jointly with Suketu Navinchandra Parikh)	Brij Gupta	Not related	Secondary Sale	14,792	0.03	676.00	9,999,392
26.	September 4, 2026	Lina Suketu Parikh (held jointly with Suketu Navinchandra Parikh)	Rekha Shah	Not related	Secondary Sale	14,792	0.03	676.00	9,999,392
27.	September 4, 2026	Lina Suketu Parikh (held jointly with Suketu Navinchandra Parikh)	Payal Jinesh Shah	Not related	Secondary Sale	14,792	0.03	676.00	9,999,392
28.	September 4, 2026	Lina Suketu Parikh (held jointly with Suketu Navinchandra Parikh)	Rajesh Shah HUF	Not related	Secondary Sale	14,792	0.03	676.00	9,999,392
29.	September 4, 2026	Sachin Jatin Parikh (held jointly with Shruti Sachin Parikh)	Shivang Desai	Borther in law of Promoter Group Individual Suhagi Parikh	Secondary Sale	36,982	0.06	676.00	24,999,832
30.	September 4, 2026	Sachin Jatin Parikh (held jointly with Shruti Sachin Parikh)	Shivani Desai	Not related	Secondary Sale	14,792	0.03	676.00	9,999,392
31.	September 4, 2026	Gaurang Parikh HUF	Rasesh mahadevia	Not related	Secondary Sale	14,792	0.03	676.00	9,999,392
32.	September 3, 2026	Sheetal Sandeep Parikh (held jointly with Sundeep Navinchandra Parikh)	Ketan Parikh	Brother in Law of Promoter Nishith Rajnikant Shah	Secondary Sale	7,396	0.01	676.00	4,999,696
33.	September 3, 2026	Sheetal Sandeep Parikh (held jointly with Sundeep Navinchandra Parikh)	Dipika Shah	Sister in Law of Promoter Group Individual Dipti Nalin Parikh	Secondary Sale	7,396	0.01	676.00	4,999,696
34.	September 3, 2026	Sheetal Sandeep Parikh (held jointly with Sundeep Navinchandra Parikh)	Prakash Shah HUF	Brother in Law's HUF of Promoter Group Individual Dipti Nalin Parikh	Secondary Sale	7,396	0.01	676.00	4,999,696
35.	September 3, 2026	Sundeep Navinchandra Parikh (held jointly with Sheetal Sandeep Parikh)	Nihar Mehta	Not related	Secondary Sale	7,396	0.01	676.00	4,999,696
36.	September 3, 2026	Sundeep Navinchandra Parikh (held jointly with Sheetal Sandeep Parikh)	Ravi Kapadia	Brother in law of Promoter Gaurang Parikh	Secondary Sale	7,396	0.01	676.00	4,999,696
37.	September 3, 2026	Sundeep Navinchandra Parikh (held jointly with Sheetal Sandeep Parikh)	Ajay Modi	Not related	Secondary Sale	7,396	0.01	676.00	4,999,696
38.	September 3, 2026	Dipti Nalin Parikh	Tru Trading and Investments Pvt. Ltd.	Not related	Secondary Sale	14,792	0.03	676.00	9,999,392
39.	September 3, 2026	Dipti Nalin Parikh	Jaldhar Investments and Trading Company Pvt. Ltd.	Not related	Secondary Sale	14,792	0.03	676.00	9,999,392
40.	September 3, 2026	Dipti Nalin Parikh	Sejal Manish Gandhi	Not related	Secondary Sale	7,396	0.01	676.00	4,999,696
41.	September 3, 2026	Sundeep Navinchandra Parikh (held jointly with Sheetal Sandeep Parikh)	Shilpa Urvish Mody	Not related	Secondary Sale	7,396	0.01	676.00	4,999,696
42.	September 3, 2026	Sundeep Navinchandra Parikh (held jointly with Sheetal Sandeep Parikh)	Vinit Mody	Not related	Secondary Sale	7,396	0.01	676.00	4,999,696
43.	September 3, 2026	Sundeep Navinchandra Parikh (held jointly with Sheetal Sandeep Parikh)	Hornic Investment Pvt Ltd	Not related	Secondary Sale	7,396	0.01	676.00	4,999,696
44.	September 3, 2026	Sheetal Sandeep Parikh (held jointly with Sundeep Navinchandra Parikh)	Heena Dharia	Sister in law of Promoter Nishith Rasiklal Dharia	Secondary Sale	7,396	0.01	676.00	4,999,696
45.	September 3, 2026	Sheetal Sandeep Parikh (held jointly with Sundeep Navinchandra Parikh)	Pratap Trivedi	Not relatedexisting public shareholder	Secondary Sale	7,396	0.01	676.00	4,999,696
				Total		**1,397,906**	**2.41**		**944,983,780**

The shareholding of the Transferors and the Transferees set out above, in our Company, prior to and post the Transfers, is set out below:

Sr. No.	Name of the Shareholder	Pre-Transfer Shareholding		Post-Transfer Shareholding	
		Number of Equity Shares	Percentage of pre-Offer Equity Share capital (%)	Number of Equity Shares	Percentage of pre-Offer Equity Share capital (%)
1.	Sachin Jatin Parikh (held jointly with Shruti Sachin Parikh)	20,00,000	3.45	1,948,226	3.36
2.	Bhisham Kumar Gupta (held jointly with Raksha Bhisham Gupta)	20,00,000	3.45	1,881,658	3.24
3.	Sundeep Navinchandra Parikh (held jointly with Sheetal Sandeep Parikh)	3,50,000	0.60	305,624	0.53
4.	Lina Suketu Parikh (held jointly with Suketu Navinchandra Parikh)	3,50,000	0.60	276,039	0.48
5.	Sheetal Sandeep Parikh (held jointly with Sundeep Navinchandra Parikh)	3,50,000	0.60	290,831	0.50
6.	Dhaval Nalin Parikh	1,800,000	3.10	1,282,250	2.21
7.	Dipti Nalin Parikh	4,200,000	7.24	3,756,221	6.48
8.	Gaurang Natwarlal Parikh HUF	1,000,000	1.72	911,245	1.57
9.	Veena Dharia	14,490	0.02	88,453	0.15
10.	Vinay Jaysingh	-	-	22,189	0.04
11.	Turnaround Opportunities Fund - 147,929 Equity Shares 360 One Equity Opportunity Fund – Series 2 - 103,550 Equity Shares 360 One Equity Opportunity Fund - 118,343 Equity Shares	-	-	369,822	0.64
12.	PHLOX PROPERTIES & ASSETS LLP	-	-	147,928	0.26
13.	VULCAN INDUSTRIAL ENGINEERING COMPANY PRIVATE LIMITED	7,825	0.01	229,718	0.40
14.	Oracular Advisor Private Limited	-	-	73,964	0.13
15.	Dipa Jay Shah	-	-	36,982	0.06
16.	Anand Shah HUF	-	-	36,982	0.06
17.	Rajendra Barot	-	-	22,189	0.04
18.	Amita Jasani	-	-	14,792	0.03
19.	Ashish Gandhi	-	-	7,396	0.01
20.	Virendra Gandhi	-	-	7,396	0.01
21.	Jiten Shah	-	-	7,396	0.01
22.	Ajay Shah	-	-	7,396	0.01
23.	PATHIK SHRIKANT SHAH	7,245	0.01	14,641	0.03
24.	Shivswaroop Jagmohan Gupta HUF	-	-	7,396	0.01
25.	Manoj Mashru	-	-	22,189	0.04
26.	Sumeet Mashru	-	-	22,189	0.04
27.	Sujay Mashru	-	-	22,189	0.04
28.	Jitesh Sanghrajka	-	-	7,396	0.01
29.	Ashit Shroff	-	-	14,793	0.03
30.	Brij Gupta	-	-	14,792	0.03
31.	Rekha Shah	-	-	14,792	0.03
32.	Payal Jinesh Shah	-	-	14,792	0.03
33.	Rajesh Shah HUF	-	-	14,792	0.03
34.	Shivang Desai	24,170	0.04	61,152	0.11
35.	Shivani Desai	-	-	14,792	0.03
36.	Rasesh mahadevia	-	-	14,792	0.03
37.	Ketan Parikh	5,795	0.01	13,191	0.02
38.	Dipika Shah	-	-	7,396	0.01
39.	Prakash Shah HUF	-	-	7,396	0.01
40.	Nihar Mehta	-	-	7,396	0.01
41.	Ravi Kapadia	-	-	7,396	0.01
42.	Ajay Modi	7,825	0.01	15221	0.03
43.	Tru Trading and Investments Pvt. Ltd.	-	-	14,792	0.03
44.	Jaldhar Investments and Trading Company Pvt. Ltd.	-	-	14,792	0.03
45.	Sejal Manish Gandhi	-	-	7,396	0.01
46.	Shilpa Urvish Mody	-	-	7,396	0.01
47.	Vinit Mody	-	-	7,396	0.01
48.	Hornic Investment Pvt Ltd	-	-	7,396	0.01
49.	Heena Dharia	-	-	7,396	0.01
50.	Pratap Trivedi	1,445	0.01	8,841	0.02
	Total	**12,118,795**	**20.89**	**12,118,795**	**20.89**

2. As a result of the Transfers, the disclosures in the Section "*Capital Structure*" on page 137 of the RHP, on Equity Shareholder holding 1% or more of the paid-up Equity Share capital of our Company and the number of Equity Shares held by them, as on the date of this Addendum, stands modified as follows:

Sr. No.	Name of Shareholder	Number of Equity Shares of face value of ₹ 2	Percentage of pre-Offer Equity Share capital (%)
1.	Usha Rajnikant Shah (held jointly with Nishith Rajnikant Shah and Shah Sandhya Nishith)	6,880,000	11.86
2.	Gaurang Natwarlal Parikh (held jointly with Tanvi Gaurang Parikh)	5,200,000	8.97
3.	Nishith Rasiklal Dharia (held jointly with Sonal Nishith Dharia)	4,980,000	8.59
4.	Dipti Nalin Parikh	3,756,221	6.48
5.	Sandhya Nishith Shah (held jointly with Nishith Rajnikant Shah)	3,120,000	5.37
6.	Dipak Amarshi (held jointly with Ushma Amarshi)	2,600,000	4.48
7.	Tushar Natverlal Dharia (held jointly with Ami Tushar Dharia)	2,400,000	4.14
8.	Sonal Nishith Dharia (held jointly with Nishith Rasiklal Dharia)	2,079,000	3.58
9.	Sachin Jatin Parikh (held jointly with Shruti Sachin Parikh)	1,948,226	3.36
10.	Bhisham Kumar Gupta (held jointly with Raksha Bhisham Gupta)	1,881,658	3.24
11.	Kunal Tushar Dharia (held jointly with Tushar Natverlal Dharia and Ami Tushar Dharia)	1,800,000	3.10
12.	Dhaval Nalin Parikh	1,282,250	2.21
13.	Chamak Jatin Parikh (held jointly with Jatin Narendra Parikh)	1,300,000	2.24
14.	Jatin Narendra Parikh (held jointly with Chamak Jatin Parikh)	1,300,000	2.24
15.	Bhisham Kumar Gupta (held jointly with Rakesh Gupta)	1,200,000	2.07
16.	Tushar Natvarlal Dharia HUF	1,200,000	2.07
17.	Janhavi Nihir Parikh	1,100,000	1.90
18.	Veenu Rakesh Gupta (held jointly with Rakesh Gupta)	1,000,000	1.72
19.	Ami Tushar Dharia (held jointly with Tushar Natverlal Dharia)	1,000,000	1.72
20.	Namita T. Parikh	940,248	1.62
21.	Gaurang Natwarlal Parikh HUF	911,245	1.57
22.	Nihir Nalin Parikh	900,000	1.55
23.	Kinjal Pankil Dharia (held jointly with Pankil Nishith Dharia)	800,000	1.38
24.	Shah Sandhya Nishith (held jointly with Ashna Nishith Shah)	800,000	1.38
25.	Heta T. Parikh	797,168	1.37
26.	Jignasha Jay Kantawala (held jointly with Jay Shailesh Kantawala)	600,000	1.03
27.	Usha Rajnikant Shah (held jointly with Nishith Rajnikant Shah)	600,000	1.03
28.	Shah Sandhya Nishith (held jointly with Anvi Nishith Shah)	600,000	1.03
	Total	**52,976,016**	**91.34**

Continued to next page...

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3. As a result of the Transfers the disclosures in the section "*Capital Structure*" beginning on page 110 of the RHP including under "*Capital Structure - Shareholding Pattern of our Company*", "*Capital Structure - Details of the Shareholding of our Promoters, members of our Promoter Group, Directors, Key Managerial Personnel and Senior Management*", "*Capital Structure - Details of Build-up, Contribution and Lock-in of Promoters' Shareholding and Lock-in of other Equity Shares*", disclosure related to purchase or sale of any securities of our Company during the period of six months immediately preceding the date of the Draft Red Herring Prospectus and the Red Herring Prospectus by our Promoters, any member of our Promoter Group, our Directors, or any of their relatives and number of Shareholders of our Company as on the date of this Addendum, stands modified, to the extent applicable.

4. As a result of the Transfers the section "*Capital Structure - Weighted Average Cost of Acquisition of all equity shares transacted in the 3 years, 18 months and 1 year preceding the date of this Red Herring Prospectus*" on page 176 of the RHP, as on the date of this Addendum, stands modified as follows:

Period	Weighted Average Cost of Acquisition (in ₹)*	Cap Price is 'X' times the Weighted Average Cost of Acquisition	Range of acquisition price: Lowest price – highest price& (in ₹)
Last 1 years	661.19	1.02	360.00 – 676.00
Last 18 months	480.80	1.41	360.00 – 676.00
Last 3 year	339.70	1.99	360.00 – 676.00

** As certified by Shah Mulewa & Associates, Chartered Accountants (Firm Registration Number: 0143170W) pursuant to a certificate dated September 4, 2026.*
& Range of acquisition price (lowest price – highest price) has been computed exclusive of gift transactions.

5. As a result of the Transfers the weighted cost of acquisition as disclosed on the cover page of the RHP, as on the date of this Addendum, stands modified as follows:

NAME OF SELLING SHAREHOLDER	CATEGORY	NUMBER OF EQUITY SHARES OFFERED / AMOUNT	WEIGHTED AVERAGE COST OF ACQUISITION ("WACA") PER EQUITY SHARE* (IN ₹)
Usha Rajnikant Shah (held jointly with Nishith Rajnikant Shah and Shah Sandhya Nishith)	Promoter Selling Shareholder	up to [●] Equity Shares of face value of ₹2 each aggregating up to ₹ 1,200.00 million	9.77
Tushar Natverlal Dharia (HUF)	Promoter Group Selling Shareholder	up to [●] Equity Shares of face value of ₹2 each aggregating up to ₹ 515.19 million	4.68
Gaurang Natwarlal Parikh HUF	Promoter Group Selling Shareholder	up to [●] Equity Shares of face value of ₹2 each aggregating up to ₹ 185.39 million	16.52
Bhisham Kumar Gupta (held jointly with Raksha Bhisham Gupta)	Promoter Group Selling Shareholder	up to [●] Equity Shares of face value of ₹2 each aggregating up to ₹ 390.30 million	5.78
Nishith Rasiklal Dharia (held jointly with Sonal Nishith Dharia)	Promoter Selling Shareholder	up to [●] Equity Shares of face value of ₹2 each aggregating up to ₹ 320.00 million	6.16
Sonal Nishith Dharia (held jointly with Nishith Rasiklal Dharia)	Promoter Group Selling Shareholder	up to [●] Equity Shares of face value of ₹2 each aggregating up to ₹ 352.00 million	3.28
Sachin Jatin Parikh (held jointly with Shruti Sachin Parikh)	Promoter Selling Shareholder	up to [●] Equity Shares of face value of ₹2 each aggregating up to ₹ 320.00 million	30.94
Suketu Navinchandra Parikh (held jointly with Lina Suketu Parikh)	Promoter Selling Shareholder	up to [●] Equity Shares of face value of ₹2 each aggregating up to ₹ 60.00 million	2.54
Gaurang Natwarlal Parikh (held jointly with Tanvi Gaurang Parikh)	Promoter Selling Shareholder	up to [●] Equity Shares of face value of ₹2 each aggregating up to ₹ 353.55 million	4.81
Jignasha Jay Kantawala (held jointly with Jay Shailesh Kantawala)	Promoter Group Selling Shareholder	up to [●] Equity Shares of face value of ₹2 each aggregating up to ₹ 40.00 million	21.25
Kinjal Pankil Dharia (held jointly with Pankil Nishith Dharia)	Promoter Group Selling Shareholder	up to [●] Equity Shares of face value of ₹2 each aggregating up to ₹ 48.00 million	15.85
Lina Suketu Parikh (held jointly with Suketu Navinchandra Parikh)	Promoter Group Selling Shareholder	up to [●] Equity Shares of face value of ₹2 each aggregating up to ₹ 5.10 million	2.29
Pushpa Navinchandra Parikh (held jointly with Suketu Navinchandra Parikh)	Promoter Group Selling Shareholder	up to [●] Equity Shares of face value of ₹2 each aggregating up to ₹ 55.00 million	2.78
Shruti Sachin Parikh (held jointly with Sachin Jatin Parikh)	Promoter Group Selling Shareholder	up to [●] Equity Shares of face value of ₹2 each aggregating up to ₹ 79.00 million	62.50
Sundeep Navinchandra Parikh (held jointly with Sheetal Sandeep Parikh)	Promoter Group Selling Shareholder	up to [●] Equity Shares of face value of ₹2 each aggregating up to ₹ 35.00 million	2.54
Tushar Natverlal Dharia (held jointly with Ami Tushar Dharia)	Promoter Group Selling Shareholder	up to [●] Equity Shares of face value of ₹2 each aggregating up to ₹ 5.20 million	3.13
Dipak Amarshi (held jointly with Ushma Amarshi)	Other Selling Shareholder	up to [●] Equity Shares of face value of ₹2 each aggregating up to ₹ 90.00 million	18.97
Heta T Parikh	Other Selling Shareholder	up to [●] Equity Shares of face value of ₹2 each aggregating up to ₹ 64.82 million	0.09
Namita Tushar Parikh	Other Selling Shareholder	up to [●] Equity Shares of face value of ₹2 each aggregating up to ₹ 76.45 million	0.88
Sheetal Sandeep Parikh (held jointly with Sudeep Navinchandra Parikh)	Other Selling Shareholder	up to [●] Equity Shares of face value of ₹2 each aggregating up to ₹ 5.00 million	2.57

** As certified by Shah Mulewa & Associates, Chartered Accountants (Firm Registration Number: 0143170W) pursuant to a certificate dated September 04, 2026*

6. As a result of the Transfers the section "*Basis for Offer Price - Weighted average cost of acquisition (WACA), Floor Price and Cap*" on page 209 of the RHP, as on the date of this Addendum, stands modified as follows:

Secondary transactions:

Set out below are details of the last five secondary transactions where our Promoters, Promoter Group, Selling Shareholders are a party to the transaction, in the last three years preceding the date of this Red Herring Prospectus:

Date of Allotment/ Transaction	Type of transaction	Particulars	Number of equity shares	Face Value (₹)	Issue Price/ Transfer Price per share	Nature of Consideration	Total Consideration (in ₹ million)
September 04, 2026	Secondary Sale	Share Transfer	369,822	2	676.00	Sale of Equity shares	250.00
September 04, 2026	Secondary Sale	Share Transfer	221,893	2	676.00	Sale of Equity shares	150.00
September 04, 2026	Secondary Sale	Share Transfer	147,928	2	676.00	Sale of Equity shares	100.00
September 04, 2026	Secondary Sale	Share Transfer	73,964	2	676.00	Sale of Equity shares	50.00
September 04, 2026	Secondary Sale	Share Transfer	44,378	2	676.00	Sale of Equity shares	30.00
Weighted average cost (in ₹)							**676.00**

There are no Shareholders who are entitled to nominate Directors on our Board.

For further details in relation to the share capital history of our Company, see '*Capital Structure*' on page 110 of the RHP.

Based on the above transactions, below are the details of the weighted average cost of acquisition, as compared to the Floor Price and the Cap Price:

Past Transactions	Weighted average cost of acquisition (in ₹)	Floor Price (i.e., ₹ 643)	Cap Price (i.e., ₹ 676)
Last 5 Primary Transactions	NA	NA	NA
Last 5 Secondary Transactions	676.00	0.95 times	1.00 times

NOTICE TO INVESTORS: CORRIGENDUM TO THE RED HERRING PROSPECTUS (CORRIGENDUM)

This Addendum is in reference to the RHP filed with the ROC, SEBI and the Stock Exchanges in relation to the Offer. In this regard, potential Bidders should note the following modifications to the disclosure in the Red Herring Prospectus

1. Our Company filed the RHP with the ROC, the SEBI and the Stock Exchanges. Subsequent to the filing of the RHP, there has been a change to the brokerage structure. Pursuant to the said change, the details as disclosed in the chapter '*Objects of the Offer-Offer related expenses*' on page 194 of the RHP is now revised as set out below:

   "…

   Brokerage, selling commission and processing/uploading charges on the portion for RIIs (using the UPI mechanism) and NIIs which are procured by members of the Syndicate (including their sub-Syndicate Members), RTAs and CDPs or for using 3-in-1 type accounts- linked online trading, demat & bank account provided by some of the brokers which are members of Syndicate (including their sub-Syndicate Members) would be as follows:

*Portion for RIIs**	*0.20% of the Amount Allotted (plus applicable taxes)*
*Portion for NIIs**	*0.10% of the Amount Allotted (plus applicable taxes)*

   **Amount Allotted is the product of the number of Equity Shares Allotted and the Offer Price.*

   …

2. The information in this Addendum supersedes the information in the RHP, to the extent inconsistent with the information in the RHP. The RHP stands amended to the extent above. The above changes should be read in conjunction with the RHP. This Addendum does not reflect the changes that have occurred between the date of filing of the RHP with the ROC, SEBI and the Stock Exchanges and the date hereof, and accordingly, does not include all the changes and / or updates that will be included in the Prospectus. The RHP will be suitably updated, pursuant to the aforementioned changes, in the Prospectus, as and when filed with the ROC, the SEBI and the Stock Exchanges.
3. This Addendum shall be available on the website of SEBI at www.sebi.gov.in, the website of Stock Exchanges i.e., www.nseindia.com, www.bseindia.com, the website of the Company i.e., www.prasolchem.com, and the website of the BRLM, i.e., DAM Capital Advisors Limited at www.damcapital.in.
4. Unless stated otherwise, all references to page numbers in this Addendum are to the page numbers of the RHP.

All capitalized terms used in this Addendum shall, unless the context otherwise requires, have the same meaning as ascribed in the RHP.

BOOK RUNNING LEAD MANAGER	REGISTRAR TO THE OFFER	COMPANY SECRETARY AND COMPLIANCE OFFICER
DAM Capital Advisors Limited Altimus 2202, Level 22, Pandurang Budhkar Marg, Worli, Mumbai – 400018, Maharashtra, India **Tel**: +91 22 4202 2500 **E-mail**: prasol.ipo@damcapital.in **Website**: www.damcapital.in **Investor grievance e-mail**: complaint@damcapital.in **Contact person**: Chandresh Sharma / Puneet Agnihotri **SEBI Registration No**: MB/INM000011336	**KFin Technologies Limited** Selenium Tower B, Plot No.31 and 32, Gachibowli, Financial District, Nanakramguda, Serilingampally, Hyderabad - 500 032, Telangana, India **Tel**: +91 40 6716 2222/ 1800 309 4001 **E-mail**: prasol.ipo@kfintech.com **Investor grievance e-mail**: einward.ris@kfintech.com **Website**: www.kfintech.com **Contact person**: M Murali Krishna **SEBI registration no.**: INR000000221	**Kiran Rajendra Agrawal** Prasol House, Plot No. A - 17/2/3, T. T. C. Industrial Area, Khairne M.I.D.C., Navi Mumbai, Thane, Maharashtra – 400710, India. **Tel**: + 91 22 61952500 **E-mail**: investorservices@prasolchem.com Investors may contact the Company Secretary and Compliance Officer or the Registrar to the Offer in case of any pre-Offer or post-Offer related grievances including non-receipt of letters of Allotment, non-credit of Allotted Equity Shares in the respective beneficiary account, non-receipt of refund orders or non-receipt of funds by electronic mode, etc. For all Offer related queries and for redressal of complaints, Investors may also write to the BRLM.

For **PRASOL CHEMICALS LIMITED**
On behalf of the Board of Directors
Sd/-

Place: Navi Mumbai, Maharashtra
Date: September 4, 2026

Kiran Rajendra Agrawal
Company Secretary and Compliance Officer

PRASOL CHEMICALS LIMITED is proposing, subject to applicable statutory and regulatory requirements, receipt of requisite approvals, market conditions and other considerations, to make an initial public offering of its Equity Shares and has filed the RHP dated September 2, 2026 with RoC. The RHP is available on the website of SEBI at www.sebi.gov.in, as well as on the websites of the Stock Exchanges i.e. BSE and NSE at www.bseindia.com and www.nseindia.com, respectively, on the website of the Company at www.prasolchem.com and on the website of the Book Running Lead Manager ("**BRLM**"), i.e. DAM Capital Advisors Limited at www.damcapital.in. Any potential investors should note that investment in equity shares involves a high degree of risk and for details relating to such risk, see the section titled "Risk Factors" on page 22 of the RHP. Potential Bidders should not rely on the DRHP filed with SEBI and the Stock Exchanges for making any investment decision and should instead rely on the RHP, for making investment decision.

This announcement does not constitute an offer of the Equity Shares for sale in any jurisdiction, including the United States, and the Equity Shares may not be offered or sold in the United States absent registration under the US Securities Act of 1933 or an exemption from registration. Any public offering of the Equity Shares to be made in the United States will be made by means of a prospectus that may be obtained from the Company and that will contain detailed information about the Company and management, as well as financial statements. However, the Equity Shares are not being offered or sold in the United States.